

Quality Control on Exportable Coir Products

628. { Shri A. K. Gopalan;
Shri P. Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to introduce quality control on all exportable items of Coir and Coir products;

(b) if so when the control is expected to be introduced; and

(c) whether the control will be compulsory or voluntary?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Quality control is proposed to be introduced on exportable items of coir and coir products for which standards have been prescribed by the Indian Standards Institution.

(b) On 1st April, 1963.

(c) Voluntary to start with.

Export in Handloom Industries

629. **Shrimati Sarda Mukerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Trading Corporation propose to take over the entire export in handloom industries; and

(b) if so, the reason therefor?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Heavy Industries in Jammu and Kashmir State

630. { Shri Abdul Ghani Goni;
Shri Bhakt Darshan:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the names of the Heavy Industries established by the Central Gov-

ernment so far in Jammu and Kashmir State; and

(b) the names of industries likely to be set up during the remaining period of Third Plan?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). No heavy industry has so far been established in Jammu and Kashmir State by the Central Government. There is no proposal at present to set up any heavy industry in Jammu and Kashmir State during the remaining period of Third Plan.

Import of Auto Rickshaw Vehicles

631. **Shri Yajnik:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the number of 3-wheeled scooters that are used as auto rickshaws imported during the last three years;

(b) the number of auto rickshaw vehicles licensed to be imported during 1963-64; and

(c) whether Government have decided to place restrictions on the sale of new auto rickshaws within one year of purchase as in the case of 2-wheeled scooters?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). Import of scooter auto-rickshaws in built-up condition on commercial basis has been banned since October, 1957. Two of the approved manufacturers of scooters are, however, permitted to import components for the manufacture of scooter auto-rickshaws against licences issued to them from time to time for the import of C.K.D. packs of scooters. The number of scooter auto rickshaws produced by them during the last three years is as follows:—

Year	Production
	Nos.
1960 . .	466
1961 . .	1245
1962 . .	1402